



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

**OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011**

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 03/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 12.07.2022 at Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 226 applications were considered by the IMWG , out of which total 98 cases were approved (out of which 58 approved on *post-facto* basis, 02 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 38 applications approved subject to clear and unconditional NOC of one IMWG members). 33 applications have been dropped and 02 applications have been Rejected and 1 application has been Denied by IMWG members from the agenda. The remaining 92 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gv/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications


रंजीत कुमार रोय/RANJEET KUMAR ROY
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry

S.N	File/Name	Application No.	Present Status
1.	M/s PVS CHEMICALS, ANDHRA PRADESH	00282088AM22	Deferred
2.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED, KARNATAKA	00296685AM22	Post Facto Approval
3.	M/s NISHA & CO EXPORTERS IMPORTERS, KERALA	00304879AM22	Approved subject to NOC/ Clearance from one agency
4.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED	00353207AM22	Approved subject to NOC/ Clearance from one agency
5.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00367713AM22	Deferred
6.	M/s MANGALAM DRUGS AND ORGANICS LIMITED	00370503AM22	Post Facto approval
7.	M/s NOVELTY WAREHOUSE	00374154AM22	DROPPED
8.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00376433AM22	Post Facto Approval
9.	M/s DURGA BUILDERS	00380714AM22	DROPPED
10.	M/s INDIAN BALL BEARING STORES	00381028AM22	DROPPED
11.	M/s TINITA ENGINEERING PRIVATE LIMITED	00384011AM22	Post Facto Approval
12.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00386833AM22	DROPPED
13.	M/s GRINDLAYS PHARMACEUTICALS PVT LTD	00393163AM22	Approved
14.	M/s L&T VALVES LIMITED	00395266AM22	Post Facto Approval
15.	M/s GMM PFAUDLER LIMITED	00397036AM22	Post Facto Approval
16.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00397139AM22	Post Facto Approval
17.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00398641AM22	Post Facto Approval
18.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00398750AM22	Post Facto Approval
19.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00400951AM22	DROPPED
20.	M/s K M ENGINEERING	00401796AM22	DROPPED
21.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00408546AM22	Post Facto Approval
22.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000004AM23	Approved subject to NOC/ Clearance from one agency
23.	M/s RIDHI ENTERPRISE	00000005AM23	DROPPED
24.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000008AM23	DROPPED
25.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000009AM23	DROPPED
26.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000010AM23	DROPPED
27.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000011AM23	DROPPED
28.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000012AM23	DROPPED


रंजीत कुमार रॉय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

29.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000013AM23	DROPPED
30.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000014AM23	DROPPED
31.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000015AM23	DROPPED
32.	M/s TI ANODE FABRICATORS PRIVATE LIMITED	00000022AM23	Approved subject to NOC/ Clearance from one agency
33.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000023AM23	Deferred
34.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000024AM23	Deferred
35.	M/s NIKITA CHEMICAL INDUSTRIES	00000037AM23	Deferred
36.	M/s VENUS INTERNATIONAL	00000045AM23	Post Facto Approval
37.	M/s EVERLIGHT INTERNATIONAL	00000048AM23	Post Facto Approval
38.	M/s TI ANODE FABRICATORS PRIVATE LIMITED	00000051AM23	Post Facto Approval
39.	M/s ASTROC AS TECHNOLOGY PRIVATE LIMITED	00000052AM23	Deferred
40.	M/s ALKYL AMINES CHEMICALS LIMITED	00000053AM23	Post Facto Approval
41.	M/s ALKYL AMINES CHEMICALS LIMITED	00000055AM23	Post Facto Approval
42.	M/s PREMIER EXPLOSIVES LIMITED	00000056AM23	Approved subject to NOC/ Clearance from one agency
43.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED	00000059AM23	Post Facto Approval
44.	M/s KSB MIL CONTROLS LIMITED	00000065AM23	Post Facto Approval
45.	M/s FINEPAC STRUCTURES PRIVATE LIMITED	00000067AM23	Post Facto Approval
46.	M/s RAAS INTRATECH PRIVATE LIMITED	00000068AM23	REJECTED
47.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000069AM23	Post Facto Approval
48.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000072AM23	DROPPED
49.	M/s CNC TECHNICS PVT. LTD.	00000076AM23	Post Facto Approval
50.	M/s BHARAT SCIENTIFIC CO	00000079AM23	Deferred
51.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00000082AM23	Approved subject to NOC/ Clearance from one agency
52.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000086AM23	Post Facto Approval
53.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000087AM23	Post Facto Approval
54.	M/s GRAPHITE INDIA LIMITED	00000088AM23	DENIED
55.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000089AM23	Approved subject to NOC/ Clearance from one agency
56.	M/s BALAJI AMINES LIMITED	00000093AM23	Post Facto Approval
57.	M/s SUNITA DEVI	00000095AM23	DROPPED
58.	M/s UPL LIMITED	00000096AM23	Approved subject to NOC/

			Clearance from one agency
59.	M/s UPL LIMITED	00000097AM23	Post Facto Approval
60.	M/s SULZER INDIA PRIVATE LIMITED	00000098AM23	Approved subject to NOC/ Clearance from one agency
61.	M/s S N TRADING	00000099AM23	DROPPED
62.	M/s DURGA BUILDERS	00000100AM23	DROPPED
63.	M/s ELECTROTHERM (INDIA) LIMITED	00000101AM23	DROPPED
64.	M/s INDIAN BALL BEARING STORES	00000102AM23	DROPPED
65.	M/s NEW BIO SCIENTIFIC COMPANY	00000105AM23	DROPPED
66.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00000107AM23	Deferred
67.	M/s ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED	00000108AM23	Post Facto Approval
68.	M/s ALKYL AMINES CHEMICALS LIMITED	00000109AM23	Post Facto Approval
69.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED	00000110AM23	Post Facto Approval
70.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED	00000111AM23	Deferred
71.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	00000112AM23	Deferred
72.	M/s KAMAKHYA ELECTRONIC	00000113AM23	DROPPED
73.	M/s K K CHEMPRO (INDIA) PRIVATE LIMITED	00000114AM23	Deferred
74.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED	00000115AM23	Post Facto Approval
75.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000116AM23	Post Facto Approval
76.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000117AM23	DROPPED
77.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000118AM23	Post Facto Approval
78.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000120AM23	Post Facto Approval
79.	M/s GRAPHITE INDIA LIMITED	00000122AM23	Post Facto Approval
80.	M/s VINAY SALES CORPORATION	00000123AM23	DROPPED
81.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000124AM23	Post Facto Approval
82.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED	00000126AM23	Post Facto Approval
83.	M/s MODERN EQUIPMENT COMPANY	00000127AM23	DROPPED
84.	M/s GRAPHITE INDIA LIMITED	00000130AM23	Post Facto Approval
85.	M/s GRAPHITE INDIA LIMITED	00000131AM23	Post Facto Approval
86.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000134AM23	Post Facto Approval
87.	M/s L&T VALVES LIMITED	00000135AM23	Deferred
88.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000136AM23	Deferred
89.	M/s TATA CONSULTANCY SERVICES LIMITED	00000137AM23	Post Facto Approval
90.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000139AM23	Approved

91.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000140AM23	Post Facto Approval
92.	M/s L&T VALVES LIMITED	00000141AM23	Approved subject to NOC/ Clearance from one agency
93.	M/s L&T VALVES LIMITED	00000142AM23	Approved subject to NOC/ Clearance from one agency
94.	M/s L&T VALVES LIMITED	00000144AM23	Approved subject to NOC/ Clearance from one agency
95.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000145AM23	DROPPED
96.	M/s IBM INDIA PRIVATE LIMITED	00000146AM23	Deferred
97.	M/s UPL LIMITED	00000147AM23	Approved subject to NOC/ Clearance from one agency
98.	M/s S N TRADING	00000149AM23	Approved subject to NOC/ Clearance from one agency
99.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED	00000150AM23	Approved subject to NOC/ Clearance from one agency
100.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000152AM23	Post Facto Approval
101.	M/s AKAY INDUSTRIES PRIVATE LIMITED	00000153AM23	Approved subject to NOC/ Clearance from one agency
102.	M/s UPL LIMITED	00000154AM23	Approved subject to NOC/ Clearance from one agency
103.	M/s VICTORY IMPEX	00000155AM23	Deferred
104.	M/s FLOWSERVE INDIA CONTROLS PRIVATE	00000156AM23	Post Facto Approval
105.	M/s GRAPHITE INDIA LIMITED	00000158AM23	Approved subject to NOC/ Clearance from one agency
106.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000159AM23	Deferred
107.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR	00000160AM23	Deferred
108.	M/s HLE GLASCOAT LIMITED	00000163AM23	Approved subject to NOC/ Clearance from one agency
109.	M/s NEW DAWN IMPEX INDIA PRIVATE LIMITED	00000164AM23	Approved subject to NOC/ Clearance from one agency
110.	M/s EMAMI LIMITED	00000165AM23	Deferred
111.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000166AM23	Approved subject to NOC/ Clearance from one agency
112.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000168AM23	Deferred
113.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000169AM23	Deferred


रंजीत कुमार रॉय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

114.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000170AM23	Approved subject to NOC/ Clearance from one agency
115.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000171AM23	Post Facto Approval
116.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000172AM23	DROPPED
117.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000173AM23	Post Facto Approval
118.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED	00000174AM23	Approved subject to NOC/ Clearance from one agency
119.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED	00000175AM23	Approved subject to NOC/ Clearance from one agency
120.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000176AM23	Deferred
121.	M/s PANDIAN CHEMICALS LIMITED	00000177AM23	Deferred
122.	M/s AKAY INDUSTRIES PRIVATE LIMITED	00000178AM23	Deferred
123.	M/s VISHNU CHEMICALS LIMITED	00000182AM23	Deferred
124.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00000183AM23	REJECTED
125.	M/s L&T VALVES LIMITED	00000184AM23	Deferred
126.	M/s K KUMAR & CO	00000185AM23	Approved subject to NOC/ Clearance from one agency
127.	M/s STERLING AUXILIARIES PVT LTD	00000186AM23	Post Facto Approval
128.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000187AM23	Deferred
129.	M/s ZAIN INTERNATIONAL	00000188AM23	Deferred
130.	M/s NIKE ENERGY MANUFACTURING PRIVATE LIMITED	00000189AM23	Deferred
131.	M/s GRAPHITE INDIA LIMITED	00000190AM23	Deferred
132.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000191AM23	Post Facto Approval
133.	M/s IDEAForge TECHNOLOGY PVT. LTD.	00000192AM23	Post Facto Approval
134.	M/s NARENDRA EXPLOSIVES LIMITED	00000193AM23	DROPPED
135.	M/s HLE GLASCOAT LIMITED	00000195AM23	Deferred
136.	M/s GRAPHITE INDIA LIMITED	00000196AM23	Deferred
137.	M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED	00000197AM23	Deferred
138.	M/s MERSEN INDIA PRIVATE LIMITED	00000198AM23	Deferred
139.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000200AM23	Deferred
140.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000202AM23	Post Facto Approval
141.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000203AM23	Post Facto Approval
142.	M/s SOLAR INDUSTRIES INDIA LIMITED	00000204AM23	Approved subject to NOC/ Clearance from one agency

143.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000205AM23	Post Facto Approval
144.	M/s VISHNU CHEMICALS LIMITED	00000206AM23	Deferred
145.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000207AM23	Post Facto Approval
146.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000210AM23	DROPPED
147.	M/s MARICO LIMITED	00000212AM23	Approved subject to NOC/ Clearance from one agency
148.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000214AM23	Deferred
149.	M/s SULZER INDIA PRIVATE LIMITED	00000215AM23	Deferred
150.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000216AM23	Deferred
151.	M/s ALCATEL-LUCENT INDIA LIMITED	00000217AM23	Post Facto Approval
152.	M/s AMARAVATHI CHEMICALS AND FERTILISERS PVT LTD	00000218AM23	Deferred
153.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000219AM23	Deferred
154.	M/s HEWLETT PACKARD (INDIA) SOFTWARE OPERATION	00000220AM23	Deferred
155.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00000221AM23	Deferred
156.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00000222AM23	Deferred
157.	M/s GRAPHITE INDIA LIMITED	00000223AM23	DROPPED
158.	M/s S.P. METAL	00308923AM22	Deferred
159.	M/s WATTS HEATING EQUIPMENTS (INDIA) PRIVATE LIMITED	00000227AM23	Deferred
160.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000229AM23	Post Facto Approval
161.	M/s BOTLAB DYNAMICS PRIVATE LIMITED	00000230AM23	Post Facto Approval
162.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000231AM23	Post Facto Approval
163.	M/s TRANTER INDIA PRIVATE LIMITED	00000232AM23	Deferred
164.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000233AM23	Deferred
165.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED	00000235AM23	Deferred
166.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000237AM23	Post Facto Approval
167.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00000239AM23	Deferred
168.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000240AM23	Deferred
169.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000241AM23	Deferred
170.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000242AM23	Deferred
171.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000243AM23	Deferred
172.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED	00000244AM23	Deferred
173.	M/S KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00000245AM23	Deferred
174.	M/S CALIMARA MATTERS PRIVATE LIMITED	00000246AM23	Deferred
175.	M/S ALKYL AMINES CHEMICALS LIMITED	00000247AM23	Deferred

176.	M/S ALKYL AMINES CHEMICALS LIMITED	00000248AM23	Post Facto Approval
177.	M/S ADITYA IMPEX	00000249AM23	Deferred
178.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000250AM23	Deferred
179.	M/s LYKIS LIMITED	00000251AM23	Deferred
180.	M/s CIENA INDIA PRIVATE LIMITED	00000252AM23	Post Facto Approval
181.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000253AM23	Deferred
182.	M/s COMPUTER VISION WORKS	00000254AM23	DROPPED
183.	M/s SYNERGY HEALTH SCIENCES PRIVATE LIMITED	00000255AM23	Deferred
184.	M/s JANMENJOY PRAMANIK INTERNATIONAL PRIVATE LIMITED	00000256AM23	Deferred
185.	M/s AETHER INDUSTRIES LIMITED	00000257AM23	Deferred
186.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000258AM23	Deferred
187.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000259AM23	Deferred
188.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000260AM23	Deferred
189.	M/s UPL LIMITED	00000261AM23	Deferred
190.	M/s UPL LIMITED	00000262AM23	Deferred
191.	M/s BOEING INDIA PRIVATE LIMITED	00000263AM23	Deferred
192.	M/s PREMIER EXPLOSIVES LIMITED	00000264AM23	Deferred
193.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED	00000265AM23	Deferred
194.	M/s UPL LIMITED	00000266AM23	Deferred
195.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000267AM23	Deferred
196.	M/s L&T VALVES LIMITED	00000268AM23	Deferred
197.	M/s UPL LIMITED	00000269AM23	Deferred
198.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000270AM23	Deferred
199.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000271AM23	Deferred
200.	M/s AMINES AND PLASTICIZERS LIMITED	00000272AM23	Deferred
201.	M/s PREMIER EXPLOSIVES LIMITED	00000273AM23	Deferred
202.	M/s PREMIER EXPLOSIVES LIMITED	00000274AM23	Deferred
203.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000275AM23	Deferred
204.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000277AM23	Deferred
205.	M/s ALKYL AMINES CHEMICALS LIMITED	00000278AM23	DROPPED
206.	M/s VIMAL INTERTRADE PRIVATE LIMITED	00000279AM23	Deferred
207.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000281AM23	Deferred
208.	M/s INDO AMINES LIMITED	00000282AM23	Post Facto Approval
209.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000283AM23	Deferred

210.	M/s GMM PFAUDLER LIMITED	00000284AM23	Deferred
211.	M/s UPL LIMITED	00000286AM23	Deferred
212.	M/s BOEING INDIA PRIVATE LIMITED	00000287AM23	Deferred
213.	M/s GRAPHITE INDIA LIMITED	00000288AM23	Deferred
214.	M/s FABLIFE PROCESS TECHNOLOGIES LLP	00000289AM23	Deferred
215.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000290AM23	Deferred

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG (Meeting no 02/26.05.2022)	Decision of IMWG (Meeting no 03/12.07.2022)
1.	M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00226746AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00278759AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s SVI CARBON PRIVATE LIMITED (MEETING NO.01/2022-23 HELD ON: 26.04.2022)	00351715AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


रंजीत कुमार रॉय / RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

4.	M/s PREMIER EXPLOSIVES LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00347431AM22	Approved subject to confirmation regarding category from the technical agencies	Approved subject to confirmation regarding category from the technical agencies
5.	M/s MUNITIONS INDIA LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00361927AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
6.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00387530AM22	Approved subject to NOCs for revised EUC awaited from agencies	Approved subject to NOCs for revised EUC awaited from agencies
7.	M/s AVANTI LEATHERS LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00398714AM22	Approved subject to Clarification regarding the quantity from the firm	Approved subject to Clarification regarding quantity from the firm
8.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00402904AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
9.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00404967AM22	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
10.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00000028AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
11.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000042AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one

	(Stock & Sale- Export to Stockist ANF 20 PN 46) (MEETING NO.02/2022-23 HELD ON: 26.05.2022)			agency
--	--	--	--	--------

Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.


 राजीव कुमार रोय / RAJEEV KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


रंजीत कुमार रॉय/RANJEET KUMAR ROY
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry